

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 399 OF 2018 & IA No. 1040 OF 2019**

**Dated: 30th October, 2019**

**In the matter of:**

**Azure Power Thirty Seven Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **27.11.2019**.

**Court Master**

NR